

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT -I)
NEW DELHI.

74(ND)/2016

In the matter of:

Shiv Sevak Singh

...Applicant

v.

M/s.VIL Ltd. & Ors.

...Respondent

SECTION: Under Section 235 & 237

Order delivered on 30.11.2017

Coram

R.VARADHARAJAN
HON'BLE MEMBER(JUDICIAL)

DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)

For the petitioner

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For the respondent

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ORDER

None appears for the parties. It is seen from the order dated 6.11.2017 that the matter has been part heard before the Hon'ble Principal Bench. It was recorded that the matter may be placed before the Hon'ble Principal Bench on 30.11.2017. As the Hon'ble Principal Bench is not sitting today also let the matter be posted before the Hon'ble Principal Bench on 18.01.2018.

Sd/-

(DEEPA KRISHAN)
MEMBER(TECHNICAL)

KCS

Sd/-

(R.VARADHARAJAN)
MEMBER(JUDICIAL)